

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

15/03/2019

O.A./260/429/2014

GUNANIDHI PATRA
-V/S-
M/O YOUTH AFFAIRS & SPORTS

ITEM NO:21

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. L. Jena

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant.</p> <p>No one was present on behalf of the applicant on 08.02.2019. It seems that the applicant has lost interest to pursue this case.</p> <p>Therefore, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>